

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**RP NO. 01 OF 2019 IN**  
**APPEAL NO. 175 of 2015**

**Dated: 11<sup>th</sup> March, 2019**

**In the matter of:**

**Pragati Power Corporation Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors**

**.... Respondent(s)**

**ORDER**

The Bench could not assemble today.

As agreed by both the parties, list the matter on **05.04.2019.**

**Court Master/PS**